GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO. 4690 TO BE ANSWERED ON 24TH MARCH, 2021

5G SERVICES

4690. SHRI MARGANI BHARAT:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the manner in which reducing notice period for the rollout of 5G services will help telecom companies and consumers;

(b) whether the consumers will get 5G services before the anticipated time and if so, the details thereof; and

(c) the status of 5G spectrum auction undertaken by the Ministry?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS, EDUCATION AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI SANJAY DHOTRE)

(a) Reduced notice period for offering any new technology base station site for testing while rolling out networks for compliance of roll out obligations will provide more flexibility to telecom service providers (TSPs) for deploying new technologies.

(b) TSPs are free to deploy any technology using spectrum acquired through auctions/liberalized spectrum. The 5G services are to be introduced gradually and will advance to full range of services as ecosystem and demand for services grow.

(c) Government has conducted auction of spectrum in 700 MHz, 800 MHz, 900 MHz, 1800 MHz, 2100 MHz, 2300 MHz and 2500 MHz bands in March, 2021. Entire available 2308.80 MHz spectrum was put to auction; out of which the TSPs bid for a total of 855.60 MHz.

1